

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 155 of 2007, 125 of 2008 & IA No. 162 of 2008, 196 of 2009 and IA No. 361 of 2009, 40 of 2010, 199 of 2009, 163 of 2010 and IA No. 232 of 2010

Dated: 29th March, 2011.

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

Appeal No.155 of 2007

**Steel Furnace Association of
India**

.....

Appellant (s)

Versus

P.S.E.R.C. & Ors.

.....

Respondent (s)

**Appeal No.125 of 2008
& IA No.162 of 2008**

SIEL Ltd.

.....

Appellant (s)

Versus

P.S.E.R.C. & Ors.

.....

Respondent (s)

**Appeal No.196 of 2009
& IA No. 361 of 2009**

**M/s. Mandi Gobindgarh
Induction Furnace Association**

.....

Appellant (s)

Versus

**Punjab State Electricity Regulatory
Commission & Anr.**

.....

Respondent (s)

Contd...P2/-

Appeal No.40 of 2010

Mawana Sugar Ltd. Appellant (s)
Versus
Punjab State Electricity Regulatory
Commission & Anr. Respondent (s)

Appeal No.199 of 2009

Steel Furnace Association of India Appellant (s)
Versus
Punjab State Electricity Regulatory
Commission & Anr. Respondent (s)

Appeal No. 163 Of 2010 & IA 232 Of 2010

Mawana Sugar Mills Ltd. ... Appellant(s)
Versus
P.S.E.R.C. & Ors. .. Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen &
Ms. Shikha Ohri
in Appeal Nos. 155 of 2007, 40 of 2010,
199 of 2009 and 163 of 2010.
Mr. Amit Kumar Mishra in proxy for
Mr. Manish Shrivastav in Appeal No.196 of
2009.
Mr. Munider Dwivedi &
Ms. Anuradha Kaura in appeal No.125/08
Counsel for the Respondent (s) : Mr. Jayshree Anand for R-2 in Appeal
Mr. Ekta Singh for R-2 in appeal No. 125
of 2008

Mr. Saksh Kumar
in Appeal No. 155 of 2007, 125 of 2008,
196 of 2009, 40 of 2010, 199 of 2009 and
163 of 2010.

**Mr. Anand K. Ganesan and Ms. Swapna
R. in Appeal No. 163 of 2010 , 155, 125 of
2008, 196 of 2009, 40 of 2010 and 199 of
2009**

ORDER

Heard learned Counsel for the Appellant and State Commission in Appeal No. 155/07. Post the matter for hearing on **21.4.2011.** Also Appeal No. 57 of 2008 may be placed for hearing along with above Appeals on **21.04.2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK/rkt